

(15)

15/9/13

List on 08.7.2013.

D Boc

O.R.

R.A. not
filed.
Am
3.9.13

(16)

08.7.2013

No sitting of D.B.

List on 09.9.2013.

D Boc

(17)

O.A.No.199/2011

Dated: 09.09.2013.

Hon'ble Sri. D.C. Lakha, Member (A)
Hon'ble Sri. Navneet Kumar, Member (J)

App: Sri Surendran P holding brief for Sri Prashant Singh.

Resp: Sri Rajendra Singh.

Two weeks further time is allowed for filing R.A.

List on 12.11.2013.

W
Member (J)


Member (A)

O.R.
Amit/-

No R.A. has
been filed

12.11.2013

O.A. No. 199/2011

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Sri Prashant Kumar singh appearing on behalf of the applicant submitted that relief which has been sought by the applicant in the present O.A. has already been granted, as such nothing survive to be adjudicated in the present O.A. and the O.A. has rendered in-fructuous.

Sri Deepak Shukla for Sri Rajendra Singh is present.

Since the prayer sought for by the applicant in the present O.A. has already been granted, as such the present O.A. has rendered in-fructuous. Accordingly, O.A. is dismissed. No order as to costs.

J.Ch

M(A)

V.P. Agarwal
M(J)